

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 126 OF 2016 &
IA NO. 282 OF 2016**

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Odisha Power Generation Corporation Ltd. Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Gautam Chawla
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. P.C. Sen
Mr. Rutwik Panda
Ms. Anshu Manlik for R.1, OERC

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.2, GRIDCO

Mr. Shikhar Saha for R.3

ORDER

We have heard learned senior counsel for the Appellant.

List the matter for further hearing on **22.02.2017 at 02.30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Pr/vt